

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.17/58/2013
RT CP No.158/Chd/Hry/2017**

In the matter of

Shri Satya Bhushan Kaura ...Petitioner
Vs.

M/s DLF Ltd. & others. ...Respondents

Present:: Mr. Yash Pal Gupta, Advocate and Ms. Lakshmi Gurung,
Advocate for the Petitioner.
Mr. H.L.Tiku, Sr.Advocate with Mr.Prabhjit Singh Gill,
Ms.Yashmeet Kaur and Mr.Rohan Sharma Advocates for
Respondents No.1 & 2
Mr.Vivek Gaur, Advocate for Respondent No.3

Due to paucity of time, the matter could not be taken up today.

List on 21.05.2018 for arguments.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

Sd/-

(Pradeep R.Sethi)
Member (Technical)

April 19, 2018
subbu